

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 218
98/252/ND/2020

IN THE MATTER OF:

Income Tax Officer Ward 10(2), New Delhi

...APPELLANT

Vs.

ROC, Delhi & Ors (M/s. Glacier
Steel & Alloys Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

Order delivered on 12.03.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

For the ROC

For the Revenue

:

:

:Mr. Zoheb Hossain, Sr. St.
Counsel and Ms. Priti Verma,
Advocate

ORDER

The learned counsel appearing on behalf of the appellant seeks time to file the affidavit of service. Matter is adjourned to 13.04.2020. AROC is present.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)